

(14)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

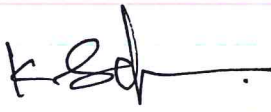
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/102/(IB)/2017
NAME OF THE PETITIONER(S) : GEO FOUNDATIONS & STRUCTURE PVT LTD
NAME OF THE RESPONDENT(S) : BEST & CROMPTON ENGINEERING PROJECT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. K.F. MANAVATHAN
BIJESH THOMAS.


Counsel for
Petitioner.


13/07/2017

2. ROHAN RAJASEKARAN
PREETHI. S. ARASU

Counsel for Respondent


Preethi S. Arasu

ORDER

Representing counsel on record for petitioner present and submitted that his senior counsel could not attend before this Tribunal today. On the last date of hearing on 2.6.2017, Shri D Gunasekhar, GM of the Corporate Debtor company was present. Counsel for petitioner was directed to provide all documents alongwith the CP to the respondents and the matter was posted today. Counsel for respondent caused appearance and filed vakalat. Counsel for petitioner is directed to file affidavit and bank statement as per Sec.9(3)(b) & (c) of I&B Code, 2016 and furnish copy of the same to the other side. Time extended at request for hearing submissions by both the parties. Put up on **20.07.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)